

any concessions and scholarships to the handicapped children ; and

(e) if so, whether Government propose to give handicapped children allowance to the Government employees alongwith their salaries as it is in practice in connection of fees etc ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The scheme of 'Government of India scholarships for the Disabled Persons' has no provision for giving scholarships to the parents of disabled students.

(b) No, Sir.

(c) Does not arise.

(d) No such instance has come to the notice of the Government.

(e) No such proposal is at present under the consideration of the Government.

Wagon Breaker Group in Sealdah District

10347. DR. NIRMAL SINHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of wagon breaker groups and other gangs active in robbing the railway properties e.g. fans, lights, windows doors, seat, alluminium sheet of the floors etc : and

(b) if so, steps taken against them and how many of them were arrested and punished in last two years section-wise i.e. Sealdah Budgebudge, Sealdah-Diamond Harbour, Sealdah - Canning, Sealdah - Lakshmi-Kantapur ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) Yes.

(b) The following steps are being taken to prevent and curb the activities of anti social elements and wagon-breaker groups operating in Sealdah Division :

- (1) As far as possible, trains which may get affected are escorted by RPF/RPSF personnel during late night and early morning hours.
- (2) Surprise raids are being conducted for the arrest of criminals and receivers of stolen railway material
- (3) EMU rakes, when stabled, are being guarded by the RPF during night hours.
- (4) Close liaison at all levels is being maintained by the RPF with the State Government/Police authorities to curb miscreants activities in the area.

During 1981, 158 criminals operating in Sealdah Division were arrested. 3 of these have so far been convicted. The cases of the remaining persons are sub judice. During 1982, 184 persons were arrested and 1 of them has so far been convicted. The cases of the remaining are sub judice. Section-wise figures in this regard are not maintained.

Appointment of Selected Candidates of Railway Service Commission, Bombay

10348. SHRI RAMESHWAR NEKHRA : Will the Minister of RAILWAYS be pleased to state :

(a) Whether Railway Service Commission Bombay invited applications for posts of Clerks, Ticket Collectors, ASMs etc. and conducted Written and Oral Tests and personal Interviews :

(b) is it a fact that those candidates who passed in above tests at Agra on 29 December, have not been absorbed in Railway and the results held up since some enquiry is going on against the Railway Service Commission, Bombay ; and